## National Company Law Tribunal

## Allahabad Bench

CP NO. 167 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE COMPANY: MIS HIPARD TECHNOLOGY India PV+ LAD VS. SECTION OF THE COMPANIES ACT/1 & B CODE: U/S 7 (7) of the Companies act/1 & B code: U/S 7 (7) of the Companies act/1 & 2013

SI. N	IO. Name	Designation	Representation	Signature
<u>1.</u>	Married An	or withrachie	Mal	645
<u>2.</u>	A. K. Sains	form Advers	te Petitioner	A. x. Soin of are
3.	Krishna Dev			

## C.P.No. 167/ALD/2017

Sri A.K. Srivastava, Advocate for the petitioner. Sri Krishna Dev Vyas, CGSC for ROC, Kanpur.

In the present matter, notice was sent to the Central Govt. through office of the ROC, Kanpur. The learned CGSC seeks time to offer its comments in respect of the Present Petition and stand of the Govt., if any, in the matter. Hence, time is granted.

The matter to be listed on 26th February, 2018.

Date: 08/02/2018

Typed by Jyoti (Stenographer) H.P. Chaturvedi, Member(Judicial)